

- II. **Cement Industry**
New Vikram Cement
Prop : Grasim Industries Ltd.
Vikram Nagar P.O : Khor
Distt. : Mandsaur - 458 470 (M.P.)
- III. **Fertilizer Industry**
Southern Petrochemical Industries Corpn. Ltd.
SPIC Nagar
Tuticorin - 628 005 (Tamil Nadu)
- IV. **Heavy Engineering Industries**
L & T McNEIL Ltd.
P.B. No. 977, Poonmalle Road
Manapakkam
Madras - 500089
- V. **Light Engineering Industries**
Autolite (India) Ltd.
D-469, Road No. 9-A
Vishwa Karma Industrial Area
Jaipur - 302 013
- VI. **Leather And Leather Goods**
Tata Exports Ltd.
Leather Complex, Industrial Area
Agra Bombay Road
Dewas - 455 001 (M.P.)
- VII. **Paper Pulp And Allied Industries**
A. *Small Paper Mills*
Shree Vindhya Paper Mills Ltd.
Somani Nagar
Via Bhusawal
Distt : Jalagaon - 425203 (Maharashtra)
- B. *Large Paper Mills*
Hindustan Newsprint Ltd.
P.O. Newsprint Nagar
Distt. : Kottayam - 686616 (Kerala)
- VIII. **Small Scale Industries**
Victor Tools Pvt. Ltd.
A-3, Focal Point, Bye Pass
GT Road
Jalandhar - 144004 (Punjab)
- National Productivity Awards for 1993-94*
- I. **Automobile Industry Including Tractors**
Baja Auto Ltd.
Pune
- II. **Cement Industry**
Chittor Cement Works
Chittorgarh
- III. **Fertilizer Industry**
Shriram Fertilizers and Chemicals
Kota

- IV. **Heavy Engineering Industries**
Kirloskar Brothers Ltd.
Distt. Sangli (Maharashtra)
- V. **Leather And Leather Goods**
Farida Shoes Ltd.
Madras
- VI. **Light Engineering Industries**
Kirloskar Copeland Ltd.
Karad (Maharashtra)
- VII. **Small Scale Industries**
Precision Engineering Components
Bhopal

Non-Banking Financial Institutions

2765. SHRI JAI PRAKASH AGARWAL :
SHRI N.S.V. CHITTHAN :

Will the Minister of FINANCE be pleased to state :

(a) the details of those licenced non-banking institutions which are transacting their business in Delhi and Tamil Nadu as on date;

(b) whether the Government are aware that some of these institutions have cheated many people;

(c) if so, whether the Government propose to put a check on them; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (d). Information is being collected and will be laid on the Table of the House.

[English]

Family Courts

2766. SHRI SOUMYA RANJAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the family courts set up in the country are functioning properly;

(b) if not, the reasons therefor;

(c) whether there is any proposal under the consideration of the Government to review the working of these courts; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b). The Family Courts are set up by the State Government/UT Administration in consultation with their High Courts. As such, these courts are functioning under the administrative control of the